

GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
(DEPARTMENT OF JUSTICE)

LOK SABHA

UNSTARRED QUESTION NO.5248

TO BE ANSWERED ON WEDNESDAY, THE 24<sup>th</sup> JULY, 2019

Family Courts

5248. MS. RAMYA HARIDAS:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is a shortage of space, buildings, staff and other facilities in Family Courts of the country and if so, the details thereof and the reaction of the Government thereto;
- (b) the details of the vacant posts, State-wise; and
- (c) the steps taken to appoint staff against vacant posts and to improve working conditions of the staff?

ANSWER

MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI RAVI SHANKAR PRASAD)

(a)-(c): The role and functions of Family Courts are governed by the Family Courts Act, 1984. Family Courts are set up by the State Governments in consultation with the concerned High Courts from their own resources with a view to promote conciliation and to secure speedy settlement of family disputes. Accordingly steps to appoint staff against vacant posts and to improve working conditions of the staff are to be taken by the State Governments in consultation with the concerned High Courts. However the details of the vacant posts in Family Courts, State-wise as received from the High Courts is as per **Annexure**.

**ANNEXURE**

| <b>Sl. No.</b> | <b>Name of the State/UT</b> | <b>No. of Family Courts functional (as on 31.03.2019)</b> | <b>Total number of vacant posts in the Family Courts of the State/UT</b> |
|----------------|-----------------------------|---|--|
| 1.             | Andhra Pradesh              | 14  | 44   |
| 2.             | Assam                       | 05  | -  |
| 3.             | Nagaland                    | 02  | -  |
| 4.             | Bihar                       | 39  | -  |
| 5.             | Chhattisgarh                | 21  | -  |
| 6.             | Delhi                       | 21  | -  |
| 7.             | Maharashtra                 | 33  | -  |
| 8.             | Gujarat                     | 37  | -  |
| 9.             | Haryana                     | 22  | 10   |
| 10.            | Punjab                      | 16  | 15   |
| 11.            | Himachal Pradesh            | 03  | -  |
| 12.            | Jharkhand                   | 19  | -  |
| 13.            | Karnataka                   | 32  | 453  |
| 14.            | Kerala & Lakshadweep        | 28  | -  |
| 15.            | Madhya Pradesh              | 58  | 01   |
| 16.            | Manipur                     | 07  | 07   |
| 17.            | Odisha                      | 25  | 79   |
| 18.            | Rajasthan                   | 39  | -  |
| 19.            | Sikkim                      | 04  | -  |
| 20.            | Tamil Nadu                  | 30  | -  |
| 21.            | Puducherry                  | 02  | -  |
| 22.            | Tripura                     | 04  | 35   |
| 23.            | Uttar Pradesh               | 108   | -  |
| 24.            | Uttarakhand                 | 16  | 115  |
| 25.            | West Bengal                 | 03  | 17   |
| 26.            | Andaman and Nicobar         |   | 03   |
| 27.            | Telangana                   | 16  | -  |
|                | <b>Total</b>                | <b>604</b>  | <b>779</b>   |